

श्री श्रीरंग प्रसाद : बिहार राज्य में दामो-
दर बेली कारपोरेशन जो पानी से बिजली
का उत्पादन करता है क्या जितना उत्पा-
दन उसे करना था उतना कर रहा है ?

SHRI P. RAMACHANDRAN: For the
information of the hon. Member, I
would say that DVC hydro is generat-
ing more than the designed potential.

विधान सभा के चुनावों में हुई हिंसक
घटनाएं

* 248. श्री निहार लास्कर :

डा० लक्ष्मीनारायण पांडेय :

क्या गृह मंत्री यह बताने की कृपा करेंगे
कि :

(क) गत विधान सभा के चुनावों
के दौरान किन-किन स्थानों पर हिंसक
घटनाएँ हुई ;

(ख) राज्य वार कितने कार्यकर्ता
मारे गये तथा घायल हुए ; और

(ग) इन हिंसक घटनाओं के संबंध
में क्या कार्यवाही की गई है ?

गृह मंत्री (श्री चरण सिंह) : (क) और

(ख) विवरण सदन के पटल पर रखा जाता
है [ग्रन्थालय म रखा गया। बेसिए संख्या
एल टी 553/77]

(ग) मामले दर्ज किये गये हैं और
जांच पड़ताल की जा रही है।

SHRI NIHAR LASKAR: It is really
tragic to find that in almost all the
States—and especially in Bihar and
Madhya Pradesh—so many people had
to lose their lives, because they wanted
to exercise their democratic rights.
Particularly about Bihar, can you give
details as to the categories to which
these 30 people who were killed, be-
longed? (Interruption)

MR. SPEAKER: Order now.

SHRI NIHAR LASKAR: I want to
know whether they belonged only to
the weaker sections of the society.

SHRI CHARAN SINGH: The ques-
tion asked was about the number of
places where the incidents took place,
and the number of workers killed or
injured; and thirdly, what action is
being taken. I have given these an-
swers.

SHRI NIHAR LASKAR: I would
like specifically to know this: out of
these 30 people, how many belonged to
the weaker communities—particularly
to the Harijan community.

SHRI CHARAN SINGH: I do not
have this information.

SHRI NIHAR LASKAR: Has it come
to the notice of the hon. Home Minister
that in a particular place, it has been
found that weaker sections particu-
larly have been prevented from exercis-
ing their franchise? If so, is the govern-
ment thinking of putting an end to
such corrupt practices in future?

MR. SPEAKER: Protection is pro-
vided to everybody according to the cir-
cumstances of the case. There is no
question of weaker sections or of
stronger sections where crime is con-
cerned.

श्री शिव नारायण : मैं सरकार से
जानना चाहता हूँ कि जो मर गये हैं
क्या उन को कोई कम्पेन्सेशन सरकार देगी ?

श्री चरण सिंह : जी नहीं। कम्पेन्सेशन
का कोई सवाल नहीं उठता।

SHRI K. MALLANNA: There are
about 12 States; and the number of
injured is 823, and the number killed
39. The inference is that there was
no law and order in these States. What
is the reaction of the Government to
this?

SHRI CHARAN SINGH: I could not follow the question.

SHRI K. MALLANNA: There are 823 who are injured and 39 were killed. The incidents took place in about 12 States. The inference is that there was no law and order in these States. May I know the reaction of the Government.

SHRI CHARAN SINGH: Which State does the hon. Member refer to?

MR. SPEAKER: He refers to all the 12 States and asks for the reaction of the Government.

SHRI CHARAN SINGH: Only 39 people were killed during these incidents. Is it the question as to why so few people were killed?

श्री अनन्त दवे : अध्यक्ष महोदय, मैं यह बताना चाहता हूँ कि प्रश्न इस तरह से पूछा गया है :

"the number of workers killed and injured (State-wise)"

तो मैं यह जानना चाहता हूँ कि किन-किन पार्टियों के ये वर्कर्स थे ?

श्री चरण सिंह : यह इतिला तो मेरे पास नहीं है लेकिन मेरा ख्याल है कि जनता पार्टी के बहुत कम थे ।

SHRI SAMAR GUHA: Recently, the Prime Minister, the Minister of Home Affairs, the Defence Minister and the External Affairs Minister visited Jammu and Kashmir in connection with the forthcoming elections. It is reported in the press that there have been many instances of violence there and that the Prime Minister assured that there will be no recurrence of violence in the course of the election campaign or on the dates of the elections. I want to know, particularly from the Prime Minister, what steps have been taken to prevent the recurrence of violence

there and what other steps have been taken for ensuring peaceful elections in Jammu and Kashmir. Who are the parties who are indulging in such violent activities?

SHRI CHARAN SINGH: The original question relates to States where Assembly elections have already been held. The elections in Jammu and Kashmir are yet to be held. So, during the discussion on the Demands for Grants of the concerned Ministry my hon. friend would be free to raise this question.

SHRI SAMAR GUHA: This is a question which is agitating the minds of the people. Even on the floor of the House there was a Calling Attention Notice, which was admitted. Naturally, we are interested in it. So, some kind of assurance should be forthcoming that peace and order will be maintained. I think that kind of thing can be done. It follows from the question. It is not an irrelevant question.

SHRI K. LAKKAPPA: My hon. friend, Shri Laskar, put an important question. The crafty Home Minister very cleverly answered it on the technical grounds. It is the responsibility of the present Government to provide protection to the weaker sections, including the Harijans and tribes, and enable them to exercise their votes freely. The present Government prevented them from voting in favour of the Congress. Therefore, violent activities took place during the Assembly elections. Is it a fact that this was brought to their notice even at that time? Is it not the policy of the Government to ensure free and fair elections? You prevented the weaker sections from exercising their votes and that is how you toppled some of the Governments. What are your reactions?

SHRI CHARAN SINGH: I refuse to be provoked by the hon. Member. Still, if he wants to create the impression that the law and order situation

during these elections were worse than previously, for his benefit, with your permission, I would like to repeat those figures.

SHRI K. LAKKAPPA: That is a wrong inference.

श्री भारत भूषण : क्या मैं आप के माध्यम से मंत्री जी से यह जान सकूंगा कि अब से पूर्व जितने निर्वाचन हुए हैं; उनमें इन राज्यों में, जिनमें अभी निर्वाचन हुए हैं, कितने लोग मरते रहे हैं और कितने घायल होते रहे हैं? इसका कोई ब्रेक-अप मंत्री जी के पास है?

श्री चरण सिंह : यह ग्लेबेन्ट क्वेश्चन है। अध्यक्ष महोदय मैं आप की इजाजत से माननीय सदन को बताना चाहता हूँ कि सन् 1971 के लोक सभा इलेक्शंस में 1836 घटनायें हुई थी। सन् 1972 के असेम्बली इलेक्शंस में 863 घटनायें हुई थीं इन इन स्टेट्स में। सन् 1977 के लोक सभा इलेक्शंस में 906 घटनायें हुई और अब जो असेम्बली पोलिस हुए हैं उनमें सिर्फ 508 घटनायें हुई हैं।

डेथ्स फिगरस ये हैं। सन् 1971 के लोकसभा इलेक्शंस में 250 डेथ हुई थी। सन् 1972 के असेम्बली पोल में 42 डेथ्स हुई थीं। सन् 1977 के लोक सभा इलेक्शंस में 14 डेथ्स हुई हैं।

SHRI K. LAKKAPPA: Sir, how did you allow that question, which is an irrelevant question?

MR. SPEAKER: What is relevant and what is irrelevant, it is for the whole House to decide. Let him not be unreasonable. I want him to sit down. Shri Lakkappa need not take it into his hands to decide what is relevant or not. It is for the whole House to decide it. This is not fair. I am not going to permit it.

SHRI K. LAKKAPPA: Sir, I would request....

MR. SPEAKER: No, please. My request is that you may please resume your seat.

SHRI K. CHANDRAPAN: I would like to know from the hon. Minister whether he has received a complaint from the Secretariat of the Bihar State Council of the CPI and also whether they have seen the statement issued in the press, stating that nine Communist Party workers were killed during the elections and also several Harijans were included among those who were murdered and they have accused the Janata Party. So, I would like to know from the hon. Minister whether he had investigated the matter and whether any culprits have been arrested in that connection.

SHRI CHARAN SINGH: I do not know about the particular complaint to which the hon. Member refers. But all these incidents are now being investigated by the popular government which has already come into power.

भूतपूर्व रक्षा मंत्री के विरुद्ध आरोपों की जांच के लिये आयोग की मांग

*249. श्री धन्ना सिंह गुलशन: क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) भूतपूर्व रक्षा मंत्री श्री बंसीलाल के विरुद्ध भ्रष्टाचार के आरोपों की जांच के लिये एक आयोग की नियुक्ति के लिये वर्ष 1975-76 में राष्ट्रपति से किन-किन संसद् सदस्यों ने मांग की थी ;

(ख) उपरोक्त संसद् सदस्यों की मांग का क्या परिणाम निकला; और

(ग) यदि उस समय कोई कार्यवाही नहीं की गई थी तो क्यों ?